

LOK SABHA
UNSTARRED QUESTION NO. 1572
TO BE ANSWERED ON 05th MARCH, 2018

GREEN BELT FOR PETROLEUM REFINERIES

1572: SHRI M.K. RAGHAVAN:

पेट्रो लयम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government had initiated proposal to have Green Belt for petroleum refineries built after 1964 and if so, the details thereof;
- (b) whether this system is also applicable to those petroleum refineries built before this Act and if so, the details of the refineries coming under this category and measures adopted to have a Green Belt; and
- (c) whether such Green Belt is also mandatory to the new projects conceived within the refinery complex built before 1964 and if so, the details thereof along with the steps taken to ensure a Green Belt?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) & (b) Environment Impact Assessment (EIA) Notification, 2006 has a condition about Green Belt development plan in 33% area in the Standard Terms of Reference for conducting Environmental Impact Assessment Study for projects requiring Environment Clearance. The Green Belt shall be around the project boundary. All refineries are required to follow the above conditions for obtaining the Environment Clearance.
- (c) The green belt is also applicable for the new projects conceived within refinery complex built before 1964.
